

the market loans floated in May and July, 1987. [Placed in Library. See No. LT-4567/87]

**Annual Report and Review on Indian Institute of Management, Ahmedabad for 1985-86 and a Statement re : delay in laying these papers**

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO): on behalf of Shrimati Krishna Sahi: I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute Management, Ahmedabad, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Ahmedabad, for the year 1985-86.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4568/87]

12.07 hrs.

**MESSAGE FROM RAJYA SABHA**

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the

Atomic Energy (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 1987."

- (ii) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the All India Institute of Medical Science and the Post-Graduate Institute of Medical Education and Research Chandigarh (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 1987."
- (iii) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Parsi Marriage and Divorce (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 3rd August, 1987."

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**BILLS, AS PASSED BY RAJYA SABHA**

SECRETARY-GENERAL: Sir, I lay on the Table the following Bills, as passed by Rajya Sabha:—

- (1) The Atomic Energy (Amendment) Bill, 1987.
  - (2) The All-India Institute of Medical Sciences and the Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 1987.
  - (3) The Parsi Marriage and Divorce (Amendment) Bill, 1987.
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